

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24432/2024	JUGAL KISHOR SARAF@RINKU VS STATE OF ODISHA	RAMANANDA THANAPATI VS	MURIBAHAL /184 /2022 () //	AOR20230000173C202400004
2	D-BLAPL/24433/2024	SOMYA RANJAN NAIK VS STATE OF ODISHA	BIKASH CHANDRA RANA VS	DEOGAON /98 /2024 () //	AOR20220002234C202400003
3	D-BLAPL/24442/2024	PRAMESH BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTUNI /142 /2024 () //	
4	D-BLAPL/24449/2024	SANTOSH PANDA VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	BIRMITRAPUR /48 /2024 () //	AOR20230000199C202400008
5	D-BLAPL/24451/2024	B. RAJU @ BHASKAR PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /427 /2024 () //	
6	D-BLAPL/24452/2024	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 () //	
7	D-BLAPL/24457/2024	KUNJA BIHARI BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 () //	
8	D-BLAPL/24459/2024	SIBA SANKARA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 () //	
9	D-BLAPL/24460/2024	SISHUPAL PARDI @ SISHUPAL SINGH VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /167 /2024 () //	
10	D-BLAPL/24462/2024	SAILA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /21 /2021 () //	
11	D-BLAPL/24463/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /400 /2023 () //	

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12	D-BLAPL/24464/2024	SUNITA PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	GOPALPUR /124 /2024 () //	
13	D-BLAPL/24469/2024	AMIT KUMAR BHOI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /345 /2024 () //	
14	D-BLAPL/24475/2024	BULU SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /415 /2024 () //	
15	D-BLAPL/24477/2024	GOBINDA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /126 /2022 () //	
16	D-BLAPL/24478/2024	DINABANDHU PANIGRAHI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //	
17	D-BLAPL/24483/2024	AJIT SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /236 /2024 () //	
18	D-BLAPL/24484/2024 BLAPL/8236/2024	ASHIT MALLICK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KHUNTUNI /139 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000425/2024	
19	D-BLAPL/24488/2024	RAJESH SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL SADAR PS /119 /2024 () //	
20	D-BLAPL/24489/2024	MUNA@ANCHAL BEHERA VS STATE OF ORISSA	DEEPAK KUMAR PANDA VS	PURUNAKATAK /114 /2024 () //	
21	D-BLAPL/24490/2024	PURNIMA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /157 /2024 () //	
22	D-BLAPL/24497/2024	MOHANDAS @ MANADASH @ MANDAS HARIJAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KODINGA /117 /2024 () //	
23	D-BLAPL/24499/2024	SHAIK AMIN	JUDHISTHIR SAHOO	G.R.P.S.,BERHAMPUR /64 /2024	AOD20220003315C202400013

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24500/2024	MANI @ MANIBHADRA SAHOO	DEEPAK KUMAR MOHAPATRA	DHUSURI /37 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24501/2024	SK MONAF HUSEN	GURUPRASAD BEHERA	SPL.TASK FORCE /9 /2021	AOR20220000925C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24503/2024	ROHITA BEHERA	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24505/2024	RABINDRA NAIK	BHARAT BHUSAN ROUSTRAY	KHAMAR /5 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24509/2024	MANSURUDDIN KHAN	SATYAJIT MOHAPATRA	PURUNABAZAR /96 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24511/2024	SADIK KHAN	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24512/2024	PANCHANANA BISOI	AMULYA RATNA PANDA	JAGATPUR /257 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24516/2024	SUBHRANSU PRADHAN	SWAYAMPRAVA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24518/2024	RAMU JENA	MRUGANKA MAULI PATNAIK	BADAGODA P.S. /338 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24522/2024	NITISH KUMAR PRADHAN	SAROJ RANJAN SUBUDHI	TALCHER TOWN /517 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24523/2024	AMINA BIBI	GURUPRASAD BEHERA	JALESWAR /276 /2021	AOR20220000925C202400052
		VS	VS	()	

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35	D-BLAPL/24524/2024	STATE OF ODISHA SUJIT KUMAR VS	DEBASIS MISHRA VS	// BHUBANESWAR G.R.P.S. /130 /2024 ()	AOR20230001300C202400051
36	D-BLAPL/24525/2024	STATE OF ODISHA PITAMBAR GADABA VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /433 /2024 ()	
37	D-BLAPL/24526/2024	STATE OF ODISHA CHANDAN THAKUR VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /433 /2024 ()	
38	D-BLAPL/24529/2024	STATE OF ODISHA DEBABRATA SINHA VS	ATUL KUMAR MOHANTY VS	// BALIAPAL /82 /2013 ()	
39	D-BLAPL/24539/2024	REPUBLIC OF INDIA SANJAYA DIGAL VS	SANJIB KUMAR BHANJADEO VS	// KHANDAGIRI P.S. /492 /2024 ()	
40	D-BLAPL/24540/2024	STATE OF ODISHA BALARAM ACHARYA VS	DEBASIS SARANGI VS	// BANKI /104 /2024 ()	
41	D-BLAPL/24542/2024	STATE OF ODISHA ARIF KHAN VS	AMIT BISWAL VS	// / /0 ()	
42	D-BLAPL/24546/2024	STATE OF ODISHA MATIUR RAHAMAN VS	NITYANANDA MOHAPATRA VS	// G.R.P.S.,BERHAMPUR /69 /2024 ()	
43	D-BLAPL/24548/2024	STATE OF ODISHA BISWANATH MAHANKUD VS	JUGALA KISHORE PANDA VS	// CHANDRAPUR /49 /2024 ()	
44	D-BLAPL/24554/2024	STATE OF ODISHA BABULA @ SRIKANTA MALLIK VS	DEBASIS SARANGI VS	// KHALLIKOTE /119 /2019 ()	
45	D-BLAPL/24556/2024	STATE OF ODISHA SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// MALKANGIRI /75 /2024 () //	

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46	D-BLAPL/24557/2024	CHUNU @ NUTAN MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /227 /2024 () //	
47	D-BLAPL/24560/2024	KRUSHNA CHANDRA PAHADSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
48	D-BLAPL/24561/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /376 /2024 () //	
49	D-BLAPL/24562/2024	KAMAL CHANDRA ROUT @ TUTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /115 /2024 () //	
50	D-BLAPL/24563/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PPRANAB KUMAR DAS VS	MALKANGIRI /315 /2023 () //	
51	D-BLAPL/24564/2024	MOHAMMED ZAKI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /15 /2024 () //	
52	D-BLAPL/24566/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /381 /2024 () //	
53	D-BLAPL/24567/2024	AYUSH KUMAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	ROURKELA GRPS. /87 /2024 () //	AOR20220002454C202400143
54	D-BLAPL/24568/2024	RABI GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PATTAPUR (DIGAPAHANDI) /187 /2023 () //	
55	D-BLAPL/24571/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /20 /2024 () //	
56	D-BLAPL/24579/2024	NIRAKAR SWAIN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KHUNTUNI /37 /2024 () //	
57	D-BLAPL/24583/2024	ASHWINI KUMAR PATRA	SMRUTI RANJAN ROUT	//0	

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		VS	VS	()	
58	D-BLAPL/24585/2024	DIRECTOR OF ENFORCEMENT, BBSR VIVEK KUMAR	DEBASIS MISHRA	BHUBANESWAR G.R.P.S. /130 /2024	AOR20230001300C202400050
		VS	VS	()	
59	D-BLAPL/24588/2024	STATE OF ODISHA SURENDRA KUMAR AWASTI	BIDYADHAR PANDA	JHARSUGUDA /493 /2024	AOR20220001945C202400054
		VS	VS	()	
60	D-BLAPL/24592/2024	STATE OF ODISHA MITHUN PIROI @ PIORI	RABINDRA NATH PANDA	BANKI /50 /2024	
		VS	VS	()	
61	D-BLAPL/24595/2024	STATE OF ODISHA RAHULA BEHERA	ANUGRAHA NARAYAN SAMANTRAY	ABHAYACHANDPUR /164 /2024	
		VS	VS	()	
62	D-BLAPL/24599/2024	STATE OF ODISHA MANASH RANJAN DIGAL	BEDA PRAKASH PANDA	ASKA /219 /2024	
		VS	VS	()	
63	D-BLAPL/24600/2024	STATE OF ODISHA RAJU PANI	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /144 /2024	
		VS	VS	()	
64	D-BLAPL/24601/2024	STATE OF ODISHA SUSAMA BARAD @ SUSHAMA BARAD	PRAVASH CHANDRA JENA	BOLAGARH P.S. /238 /2023	
		VS	VS	()	
65	D-BLAPL/24606/2024	STATE OF ODISHA LABA SENDHRIA	GOPAL PRASAD LAL	SAMBALPUR SADAR /78 /2024	AOR20220002350C202400033
		VS	VS	()	
66	D-CMAPL/35247/2024	STATE OF ODISHA HARIHAR HARIJAN	ADV.	//	
		VS	VS	()	
67	D-CMAPL/35282/2024	STATE OF ODISHA MINA MALLIK	ADV.	//	
		VS	VS	()	
68	D-CMP/35094/2024	BHANWAR SHAHA WALI TAKIA MAZAR RABI NARAYAN SAHOO	TEJ KUMAR	//	AOR20220001665C202400033
		VS	VS	()	

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69	D-CMP/35157/2024	MANAGING DIRECTOR RUNGTA MINES LTD,JHARKHAND O.S.F.C, CUTTACK VS JYOTI PRAKASH DAS	ABINASH ROUTRAY VS	// // 0 //	
70	D-CMP/35254/2024	KAMALAKANTA BEHERA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //	
71	D-CMP/35274/2024	SAMBHU PRASAD BEHERA VS PANKAJINI HATI	SUBHENDU KAR VS	// 0 //	
72	D-CMP/35278/2024	KANHU CHARAN BADAPANDA VS SUBASH PRASAD BADAPANDA	SUVENDU KAR VS	// 0 //	
73	D-CMP/35281/2024	GITANJALI SAHOO @ MOHANTY VS HARIHAR SAHOO	BIBEKANANDA BHUYAN VS	// 0 //	
74	D-CONTC/35093/2024	BISWANATH SAHOO VS ASHOK KUMAR DEHURI,EX-TAHASILDAR ,RAJKANIKA	DEBASIS TRIPATHY VS	// 0 //	AOR20220001665C202400032
75	D-CONTC/35103/2024	JOGESWAR MOHANTY VS HEMAKANTA SAY, I.A.S	ADV. VS	// 0 //	
76	D-CONTC/35113/2024	MALATI SWAIN VS PRASANA KUMAR SAMANTARAY, TAHASILDAR	ADV. VS	// 0 //	
77	D-CONTC/35115/2024	PRASANA KUMAR DAS VS BIJAY KUMAR SETHY,SUPERINTENDING ENGINEER,MAHANADI BARRAGE DIVISION,CUTTACK	ADV VS	// 0 //	AOR20220001600C202400025
78	D-CONTC/35116/2024	SADASIBA MISHRA VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0 //	
79	D-CONTC/35118/2024	GOBARDHAN NAYAK VS JAYADRATHA ACHARYA,TAHASILDAR TIHIDI	ADV VS	// 0 //	AOR20220001207C202400005

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80	D-CONTC/35125/2024	SIMAN NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //	
81	D-CONTC/35127/2024	LUCKY PRUSTY VS KRUSHNA CHANDRA NAYAK, DEO	TRILOCHAN NANDA VS	// 0 //	
82	D-CONTC/35130/2024	PARAMANANDA BEHERA VS ANU GARG, IAS	ADV. VS	// 0 //	
83	D-CONTC/35131/2024	JAYANTA KUMAR PATNAIK VS DR. SUCHITRA DASH, SUPERINTENDENT	ADV. VS	// 0 //	
84	D-CONTC/35133/2024	BHABANI SINGH SAMANTA VS ARUN KUMAR RAY, IPS	ADV. VS	// 0 //	
85	D-CONTC/35141/2024	DR.BAIRAGI CH.PANDA VS ARAVIND AGARWAL, IAS	BHABANI SANKAR TRIPATHY-1 VS	// 0 //	
86	D-CONTC/35146/2024	ABODH NARAYAN DANDASENA VS SARITA GUPTA, OAS	AJIT KUMAR MOHANTY VS	// 0 //	
87	D-CONTC/35169/2024	KRISHNA CHANDRA MISHRA VS DR. BIJAY KETAN UPADHYAYA, PRINCIPAL SECRETARY TO GOVT. REVENUE DEPARTMENT	ADV. VS	// 0 //	
88	D-CONTC/35176/2024	JHASAKETAN BAI VS AMIYA KUMAR SAMAL, SUPERINTENDING ENGINEER	ADV. VS	// 0 //	
89	D-CONTC/35181/2024	BENU DHAR PARIDA VS SAMARTH VERMA, ADMINISTRATOR	ADV. VS	// 0 //	
90	D-CONTC/35189/2024	CHAKRADHAR BARIK VS ASWATHY S., IAS	ADV. VS	// 0 //	
91	D-CONTC/35192/2024	NRUSINGHA CHARAN KHILAR	ADV.	//	

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		VS	VS	()	
		ASWATHY S, IAS		//	
92	D-CONTC/35203/2024	SABITRI MAHANTA	ADV.	//	
		VS	VS	()	
		DHARMENDRA SATAPATHY, TAHASILDAR		//	
93	D-CONTC/35206/2024	CHAITANYA SAHU	ADV.	//	
		VS	VS	()	
		MITRABHANU KACHAYAP, DEO		//	
94	D-CONTC/35209/2024	GOURA CHARAN MEHER	ADV.	//	
		VS	VS	()	
		MITRABHANU KACHAYA, DEO		//	
95	D-CONTC/35251/2024	DR. PRAVAT KUMAR RATH	NIHAL RATH	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
96	D-CONTC/35252/2024	DHRUBA CHARANA TARAI	AMIT PRASAD BOSE	//	
		VS	VS	()	
		J.SONAL, COLLECTOR		//	
97	D-CONTC/35255/2024	ABADHUTA JENA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		P.RAMASAMY, REGIONAL CHIEF CONSERVATOR FOREST		//	
98	D-CONTC/35258/2024	PRATIVA DAS	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		G.RAJESH, DIRECTOR MINING AND GEOLOGY		//	
99	D-CONTC/35270/2024	NAJMA BIBI @BEGUM	MOHAMMED MUSTAQ ANSARI	//	
		VS	VS	()	
		NARASINGHA BHOL, IPS		//	
100	D-CRLA/24438/2024	TRINATH NAYAK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400062
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/24439/2024	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY	PRABIR KUMAR RAY	KALIAPANI /24 /2021	AOR20230000820C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/24485/2024	RAJU PANNA	PUSPAMITRA MOHAPATRA	BRAHMANITARANG /91 /2015	
		VS	VS	()	

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103	D-CRLA/24487/2024	STATE OF ODISHA TIKADHAR GOUDA VS	BISWAJIT RANJAN TRIPATHY VS	// TENTULIKHUNTI /141 /2022 ()	
104	D-CRLA/24510/2024	STATE OF ODISHA CHITTARANJAN SINGH VS	SATYAJIT MOHAPATRA VS	// //0 ()	
105	D-CRLA/24514/2024	STATE OF ODISHA(VIG.) SABIR VS	BISWA RANJAN DAS VS	// //0 ()	
106	D-CRLA/24532/2024	STATE OF ODISHA SAMBHUNATH MAHALIK VS	RAMANIKANTA PATTANAİK VS	// JAJPUR TOWN /432 /2022 ()	
107	D-CRLA/24534/2024	STATE OF ODISHA JAGANNATH PANDA VS	DEVASHIS PANDA VS	// KOTOAGARH /03 /2014 ()	
108	D-CRLA/24537/2024	STATE OF ODISHA LAMBODARA BEHERA VS	PRABHU PRASANNA BEHERA VS	// CUTTACK VIGILANCE /39 /2019 ()	
109	D-CRLA/24607/2024	STATE OF ODISHA PUJA NAYAK VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /141 /2022 ()	
110	D-CRLMC/24441/2024	STATE OF ODISHA SANDEEP PRABODH KEREKETTA VS	MANAS KUMAR CHAND VS	// NALCO /131 /2020 ()	AOR20220001618C202400226
111	D-CRLMC/24443/2024	STATE OF ODISHA MAMILA MAHALING VS	SURYA KANTA BAG VS	// BOLANGIR TOWN /34 /2020 ()	AOR20240000768C202400002
112	D-CRLMC/24445/2024	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	MANAS KUMAR CHAND VS	// // ()	AOR20220001618C202400227
113	D-CRLMC/24446/2024	PANDAB MAHARANA AKSHAYA KUMAR NAYAK VS SURAJ SAMANT SINGHAR	MANAS KUMAR CHAND VS	// // // ()	AOR20220001618C202400230

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114	D-CRLMC/24447/2024	AKSHAYA KUMAR NAYAK VS SOURAV MISHRA	MANAS KUMAR CHAND VS	// ()	AOR20220001618C202400231
115	D-CRLMC/24450/2024	UMAKANTA BISWAL @ JULA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /340 /2011 ()	
116	D-CRLMC/24461/2024	MEGHANADA PARAMANIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BALICHANDRAPUR /116 /2010 ()	
117	D-CRLMC/24491/2024	SASHIKANTA BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /283 /2024 ()	
118	D-CRLMC/24508/2024	BASUDEV BEHERA VS STATE OF ODISHA	MANORANJAN KHATUA VS	BARI RAMACHANDRAPUR /94 /2017 ()	
119	D-CRLMC/24517/2024	CHITTARANJAN SENAPATI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /61 /2016 ()	
120	D-CRLMC/24530/2024	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MARSHAGHAI /124 /2017 ()	
121	D-CRLMC/24541/2024	BICHITRA KUMAR DUTTA @ BICHANA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARAMBA /148 /2018 ()	
122	D-CRLMC/24543/2024	AJU@AJAYA KUMAR KAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHID NAGAR P.S. /88 /2020 ()	
123	D-CRLMC/24565/2024	RANJAN KANHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PHULBANI SADAR /8 /2012 ()	AOD20240000678C202400003
124	D-CRLMC/24569/2024	KAMALKANTA SATAPATHY VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MAHILA P.S.(BBSR) /194 /2022 ()	AOD20240000645C202400010
125	D-CRLMC/24570/2024	AKSHAYA KUMAR NAYAK	MANAS KUMAR CHAND	//	AOR20220001618C202400232

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMC/24572/2024	SANJUKTA KUMARI DAKUA AKSHAYA KUMAR NAYAK	MANAS KUMAR CHAND	//	AOR20220001618C202400233
		VS	VS	()	
127	D-CRLMC/24575/2024	TRILOCHAN PAL HARI SHANKAR PATTANAİK	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
128	D-CRLMC/24578/2024	STATE OF ODISHA BIKRAM NAYAK @ KALIA	PURNA CHANDRA MOHARANA	//	
		VS	VS	()	
129	D-CRLMC/24584/2024	STATE OF ODISHA DEEPAK KUMAR PRADHAN @ DIPAK PRADHAN	AMITAV TRIPATHY	//	
		VS	VS	()	
130	D-CRLMC/24586/2024	STATE OF ODISHA ANJU DEVI GUPTA	LAXMINARAYAN PATEL	//	
		VS	VS	()	
131	D-CRLMC/24589/2024	STATE OF ODISHA ALOK KUMAR SAHU	TUKU PADHAN	//	
		VS	VS	()	
132	D-CRLMC/24593/2024	STATE OF ODISHA SANJAY KHUNTIA@GUGUL	ABHISIDDHANTA SAHOO	//	
		VS	VS	()	
133	D-CRLMC/24594/2024	STATE OF ODISHA KHETRABASI MALLİK @ RINKU	RAKESH KUMAR ROUSTRAY	//	
		VS	VS	()	
134	D-CRLMC/24596/2024	STATE OF ODISHA RANJIT NAYAK	RAKESH KUMAR ROUSTRAY	//	
		VS	VS	()	
135	D-CRLMC/24602/2024	STATE OF ODISHA SAILABALA SAHOO	RAKESH KUMAR ROUSTRAY	//	
		VS	VS	()	
136	D-CRLMC/24604/2024	STATE OF ODISHA SANJAY @ RANJIT PRADHAN	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	

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137	D-CRLMC/24605/2024	STATE OF ODISHA NEELAM CHATURVEDI VS REPUBLIC OF INDIA(C.B.I)	BISHNU PRASAD PRADHAN VS	// /0 ()	
138	D-CRLMP/24440/2024	ABDUL FARID VS STATE OF ODISHA	KUMAR PRAJWAJ VS	BRAMHA BARADA /138 /2024 ()	
139	D-CRLMP/24448/2024	NIRAKAR JENA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// ()	AOD20240000645C202400008
140	D-CRLMP/24507/2024	MUKESH AGARWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// /0 ()	
141	D-CRLMP/24559/2024	SANGRAM KESHARI PALTASINGH VS SRIMATI PALTASINGH	KABIRAJ PRADHAN VS	// /0 ()	
142	D-CRLREV/24444/2024	KALIA @ GOUTAM SAHU @ GOUTAM KUMAR SAHUMANAS KUMAR CHAND VS STATE OF ODISHA	KALIA @ GOUTAM SAHU @ GOUTAM KUMAR SAHUMANAS KUMAR CHAND VS	BASTA /144 /2015 ()	AOR20220001618C202400224
143	D-CRLREV/24453/2024	EEE,BARGARH WEST ELECTRICAL DIVISION,TPWOD,RAJKUMAR TRIPATHY VS STATE OF ODISHA	DEBASISH KUMAR TRIPATHY VS	// /0 ()	
144	D-EXP/35193/2024	SATYABHAMA SAHOO VS STATE OF ODISHA,SCHOOL AND MASS EDUCATION	DEEPAK KUMAR MOHAPATRA VS	// /0 ()	
145	D-MACA/35186/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELAPRAMOD KUMAR TRIPATHY VS SANDHYARANI DASH	PRAMOD KUMAR TRIPATHY VS	// /0 ()	
146	D-MACA/35210/2024	AKSHAYA KUMAR SINHA VS AMULYA KUMAR PALAI	DEBASISH PATNAIK VS	// /0 ()	
147	D-MACA/35212/2024	RAJKUMARI@RAJAKUMARI RANA VS GANGADHAR PANIGRAHI	DEBASISH PATNAIK VS	// /0 ()	

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148	D-MACA/35216/2024	CHAKRADHAR PRUSTY VS MIHIR DAS	DEBASISH PATNAIK VS	// 0 //	
149	D-MACA/35218/2024	RAMADEVI RAULA VS SRIDHAR RATHA	DEBASISH PATNAIK VS	// 0 //	
150	D-MACA/35236/2024	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., BHOJENDRA CHANDRA SAHOO 1 VS RASHMITA MISHRA	ANIL KISHOR CHANDRA SAHOO 1 VS	// 0 //	
151	D-MACA/35242/2024	KANHU DAS VS SANGRAM MALLIK	BISWAJIT MOHANTY VS	// 0 //	
152	D-MATA/35234/2024	RAGHURAM SAHU VS RESMA KUMARI SAHU	PRASANTA KUMAR NANDA VS	// 0 //	
153	D-MATA/35293/2024	BINOD PATRA VS GAYATRI PATRA	BRUNDABAN ROUT VS	// 0 //	
154	D-OTAPL/35233/2024	COMMISSIONER OF CENTRAL GST AND CX,ROURKELA VS M/S. STEEL AUTHORITY OF INDIA LTD,ROURKELA	DEBASHAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202400055
155	D-RPFAM/35153/2024	PRIYADARSHINI PATTANAYAK VS SRIKANTA MOHANTY	PRATAP CHANDRA MISHRA VS	// 0 //	
156	D-RSA/35087/2024	DULAL MOHANTA VS PADMALOCHAN @ PADMA BEHARI MOHANTA	KALPATARU MISHRA VS	// 0 //	
157	D-RSA/35123/2024	KESABA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
158	D-RSA/35253/2024	DALIRANI BEHERA VS SABITRI UPADHAYA	SUKANTA KUMAR NAYAK VS	// 0 //	
159	D-RVWPET/35134/2024	JHASAKETAN SAHOO	SRIDHAR RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-RVWPET/35147/2024	SURENDRA KUMAR SAHOO	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		TRANSPORT CORPN.		//	
161	D-RVWPET/35148/2024	STATE OF ODISHA	BIPLABA MOHANTY, A.G.A.	//	AOR20220001513C202400693
		VS	VS	()	
		AMBIKA PRADHAN		//	
162	D-TRP(C)/35166/2024	ROJALIN BEHRA	DURGA PRASAD JENA	//	
		VS	VS	()	
		SAMIR PRASAD BEJO		//	
163	D-TRPCRL/24486/2024	UTTAM SAHU @ UTTAM KUMAR SAHU	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		JOSOBANTI SAHU		//	
164	D-WA/35102/2024	GOVERNING BODY OF PANCHAYAT SAMITI HIGH SCHOOL, KALIKATA, BOLANGIR	RASHON KUMAR PRADHAN	//	
		VS	VS	()	
		MINATI RATHA		//	
165	D-WA/35177/2024	JAWAHARLAL MOHANTA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/35077/2024	JAGABANDHU NAIK	SWAPNIL ROY	//	AOR20220001600C202400023
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/35078/2024	SUBASH CHANDRA NAYAK	AUROBINDA SAHOO	//	AOD20220003080C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/35079/2024	SASANKA SEKHAR SARANGI	DILIP KUMAR SAHU	//	AOR20220001727C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/35080/2024	LALIT KUMAR PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/35081/2024	LIPIKA SAHU	DILIP KUMAR SAHU	//	AOR20220001727C202400011
		VS	VS	()	

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171	D-WP(C)/35082/2024	STATE OF ODISHA MADHUSMITA DAS VS	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202400007
172	D-WP(C)/35083/2024	STATE OF ODISHA SWARNAPRAVA RATH VS	BHARAT JALLI VS	// // ()	AOD20240000581C202400010
173	D-WP(C)/35084/2024	STATE OF ODISHA SUCHISMITA DASH VS	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202400006
174	D-WP(C)/35085/2024 WP(C)/19797/2024	STATE OF ODISHA NIKUNJA BIHARI DAS VS	GYANA RANJAN SETHI VS	// // ()	
175	D-WP(C)/35086/2024 WP(C)/19795/2024	STATE OF ODISHA GURUPRASAD LENKA VS	GYANA RANJAN SETHI VS	// // ()	
176	D-WP(C)/35088/2024	STATE OF ODISHA ARYABHATTA INSTITUTE OF MEDICAL SCIENCE VS	SOHAN MISHRA VS	// // ()	
177	D-WP(C)/35089/2024	STATE OF ODISHA ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	SOHAN MISHRA VS	// // ()	
178	D-WP(C)/35090/2024	STATE OF ODISHA TEJAS COLLEGE OF NURSING AND PARAMEDICAL SCIENCE VS	SOHAN MISHRA VS	// // ()	
179	D-WP(C)/35091/2024	STATE OF ODISHA SAMALESWARI INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	SOHAN MISHRA VS	// // ()	
180	D-WP(C)/35092/2024	STATE OF ODISHA ARYABHATTA INSTITUTE OF MEDICAL SCIENCE VS	SOHAN MISHRA VS	// // ()	
181	D-WP(C)/35095/2024	STATE OF ODISHA SAMALESWARI INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	SOHAN MISHRA VS	// // ()	

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182	D-WP(C)/35096/2024	RATNAKAR MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
183	D-WP(C)/35097/2024	GOURANGA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
184	D-WP(C)/35098/2024	TEJAS COLLEGE OF NURSING AND PARAMEDICAL SCIENCE, Bhubaneswar VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
185	D-WP(C)/35099/2024	M/S.PATRA ENTERPRISES, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
186	D-WP(C)/35100/2024	HIMANSU BEHERA VS TAHASILDAR , KHARIAR	JIBAN RANJAN DASH VS	// 0 //	
187	D-WP(C)/35101/2024	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
188	D-WP(C)/35104/2024 WP(C)/19801/2024	DR. SAWNA SANKAR MURMU VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //	
189	D-WP(C)/35105/2024	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
190	D-WP(C)/35106/2024	ARJUN SATNAMI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
191	D-WP(C)/35107/2024	HARE KRUSHNA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
192	D-WP(C)/35108/2024	RABINDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
193	D-WP(C)/35109/2024	TRILOCHAN PATRA	SITANSU MOHAN SINGH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/35110/2024	TRILOCHAN PATRA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/35111/2024	BADAL BHUKTA	NIRMAL CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/35112/2024	M/S. PATRA ENTERPRISES, JAJPUR	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/35114/2024	SANJU SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/35117/2024	BIMBADHAR JENA	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/35119/2024	MANAGOBINDA SAMAL	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/35120/2024	MADAN MOHAN MISHRA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		THE DIVISIONAL MANAGER , NATIONAL INSURANCE COMPANY LTD		//	
201	D-WP(C)/35121/2024	SATISH KUMAR BISHWAL@ SATISH KUMAR BISWABHABANI PRASAD MOHANTY		//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR		//	
202	D-WP(C)/35122/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR BERHAMPUR, GANJAM		//	
203	D-WP(C)/35124/2024	SARASWATI HEMBRAM	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/35126/2024	KAMALIKA MITRA	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	

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205	D-WP(C)/35128/2024	SUVENDU PATRI LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// // 0 //	
206	D-WP(C)/35129/2024	LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //	
207	D-WP(C)/35132/2024	LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //	
208	D-WP(C)/35135/2024	NILANCHAL PRADHAN VS STATE INFORMATION COMMISSIONER, BBSR	KURESH PRASAD DASH VS	// 0 //	
209	D-WP(C)/35136/2024	KUNI @ KUNILATA JENA VS TAHASILDAR BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //	
210	D-WP(C)/35137/2024 WP(C)/19788/2024	SHRADHANJALI BARIK VS BLOCK DEVELOPMENT OFFICER, PANCHAYAT SAMITI, BOUDH	PREETAM MISHRA VS	// 0 //	
211	D-WP(C)/35138/2024	PRASANNA KUMAR RATH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
212	D-WP(C)/35139/2024	JYOTIRMAYEE SAHU VS TAHASILDAR BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //	
213	D-WP(C)/35140/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
214	D-WP(C)/35142/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
215	D-WP(C)/35143/2024	SIMITA SAHU VS TAHASILDAR BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //	

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216	D-WP(C)/35144/2024	SISIR SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
217	D-WP(C)/35145/2024	PARESH NATH DUTTA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
218	D-WP(C)/35149/2024	BIRAJA NANDINI DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
219	D-WP(C)/35150/2024	SARAT CHANDRA DAS VS TAHASILDAR, BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //	
220	D-WP(C)/35151/2024	RAJESH KUMAR PANDA VS STATE OF ODISHA	AMIT SAHOO VS	// 0 //	
221	D-WP(C)/35152/2024	KABITA KUMARI MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
222	D-WP(C)/35154/2024	DHANANJAY PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
223	D-WP(C)/35155/2024	CH SIVA KESAB BRAMHAM VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400006
224	D-WP(C)/35156/2024	PABITRA KUAMR SAHU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
225	D-WP(C)/35158/2024	SHANTI PADA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
226	D-WP(C)/35159/2024	MANASWITA LENKA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
227	D-WP(C)/35160/2024	SUMATI PATI	JAGAJIBAN PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35161/2024	SWAPNAPRIYA SENAPATI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/35162/2024	SMARITA PRADHAN	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35163/2024	PAWAN KUMAR TULSIAN @ PAWAN KUMAR TULSIAN	KUNTABH PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35164/2024	PRAVATI PARIDA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/35165/2024	PRAMILA NAIK	DEBABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/35167/2024	GOPAL CHANDAN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35168/2024	DEBASIS KUMAR NAYAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35170/2024	KIRTAN BARIK	SARBESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35171/2024	DEBARAJ SAHOO	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/35172/2024	BASANTA BARIK	SARBESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/35173/2024	SAIDAB ALAM KHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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239	D-WP(C)/35174/2024	STATE OF ODISHA SADANANDA NAYAK VS	SARBESWAR BEHERA VS	// // 0	
240	D-WP(C)/35175/2024	STATE OF ODISHA RANGADHAR BARIK VS	SARBESWAR BEHERA VS	// // 0	
241	D-WP(C)/35178/2024	STATE OF ODISHA SUJIT KUMAR NAIK VS	BASUDEV BARIK VS	// // 0	
242	D-WP(C)/35179/2024	CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD PURI BHARAT SANCHAR NIGAM LTD. VS	BASUDEV BARIK VS	// // 0	
243	D-WP(C)/35180/2024	THE PRESIDING OFFICER, BBSR AMARESH KUMAR MAHAPATRA VS	SATYA NARAYAN MISHRA 4 VS	// // 0	
244	D-WP(C)/35182/2024	STATE OF ODISHA MANOJ KUMAR PANDA VS	RABINDRA KUMAR SAHOO VS	// // 0	
245	D-WP(C)/35183/2024	STATE OF ODISHA BHASKAR MISALU VS	RAMANATH ACHARYA VS	// // 0	
246	D-WP(C)/35184/2024	STATE OF ODISHA MALIA BAGH VS	TRIBIKRAM MAHAPATRA VS	// // 0	
247	D-WP(C)/35185/2024	STATE OF ODISHA SUKANTI SAHOO VS	SAMEER KUMAR DAS VS	// // 0	
248	D-WP(C)/35187/2024	STATE OF ODISHA AMAR PRASAD MOHANTY VS	SOUMYA RANJAN MOHANTY VS	// // 0	
249	D-WP(C)/35188/2024	UNION OF INDIA BRUNDABAN DASH VS	SOUMYA RANJAN MOHANTY VS	// // 0	
		UNION OF INDIA		//	

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250	D-WP(C)/35190/2024	MRUGARAJ PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
251	D-WP(C)/35191/2024	BHAGABAN PRASAD BAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202400012
252	D-WP(C)/35194/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/35195/2024	PRADOSH KUMAR DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	AOR20220001651C202400015
254	D-WP(C)/35196/2024	NANDIKESORE S.H.G., BALASORE VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
255	D-WP(C)/35197/2024	BANSHIDHAR PADHI VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //	
256	D-WP(C)/35198/2024	PRAVARANJAN PATNAIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //	
257	D-WP(C)/35199/2024	TARARANJAN PATNAIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //	
258	D-WP(C)/35200/2024	SURYANARAYAN SABAT VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //	
259	D-WP(C)/35201/2024	PRAKASH CHANDRA SAHU VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //	
260	D-WP(C)/35202/2024	PRAVARANJAN PATNAIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //	
261	D-WP(C)/35204/2024	TARARANJAN PATNAIK	PRAVAT RANJAN SUTAR	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35205/2024	JANENDRA PRASAD BEHERA	KUNJA SUNDAR DAS	//	
		VS	VS	0	
		MANAGER EAST COST RAILWAY , CHANDRASEKHARPUR		//	
263	D-WP(C)/35207/2024	RUDRA NARAYAN SARANGI	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35208/2024	TULASI NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35211/2024	SUDHALAXMI RAM	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35213/2024	BIPLABA ROUT	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35214/2024	CHHABIRANI DAS ADHIKARI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/35215/2024	MANORANJAN ROUT	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/35217/2024	SIBARAM UPADHYAYA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		AXIS BANK LTD., BBSR		//	
270	D-WP(C)/35219/2024	PADMALOCHAN MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35220/2024	KABITA ROUT	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35221/2024	SACHIDANANDA PADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/35222/2024	STATE OF ORISSA SATRUGHNA ROUT VS	SHASHI BHUSAN JENA VS	// // 0	
274	D-WP(C)/35223/2024	STATE OF ODISHA ARUPANANDA GOSWAMY VS	SUCHETA GUMANSINGH VS	// // 0	
275	D-WP(C)/35224/2024	STATE OF ODISHA GANGADHAR ROUT VS	KSHIROD KUMAR ROUT VS	// // 0	
276	D-WP(C)/35225/2024	STATE OF ODISHA GIRIDHAR DAS VS	ASUTOSH MOHANTY VS	// // 0	
277	D-WP(C)/35226/2024	STATE OF ODISHA BISHNUPRIYA NAYAK VS	DAYANANDA MOHAPATRA VS	// // 0	
278	D-WP(C)/35227/2024	STATE OF ODISHA NARENDRA NATH PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
279	D-WP(C)/35228/2024	STATE OF ODISHA RINKUN JATI VS	SUSANTA KUMAR MISHRA VS	// // 0	
280	D-WP(C)/35229/2024	STATE OF ODISHA BAMADEV BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0	
281	D-WP(C)/35230/2024	STATE OF ODISHA BKS ENTERPRISES VS	SUNSHINE ANAND SWAIN VS	// // 0	AOD20240000548C202400006
282	D-WP(C)/35231/2024	STATE OF ODISHA SUJATA MOHANTY VS	RABI NARAYAN MOHANTY VS	// // 0	
283	D-WP(C)/35232/2024	STATE OF ODISHA NAYANA JENA VS	MANAS RANJAN KHATUA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/35235/2024	GANGADHAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
285	D-WP(C)/35237/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
286	D-WP(C)/35238/2024	KAMA NAHAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
287	D-WP(C)/35239/2024	KABITA BARAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
288	D-WP(C)/35240/2024	MAHESH PRASAD MISHRA VS STATE INFORMATION COMMISSION, ODISHA, BBSR	ALOK KUMAR PANDA VS	// 0 //	
289	D-WP(C)/35241/2024	BANITA DAS VS BHARAT PETROLEUM CORPORATION LTD	ANJAN KUMAR BISWAL VS	// 0 //	
290	D-WP(C)/35243/2024	SUBHA NARAYAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
291	D-WP(C)/35244/2024	PURI BHARAT SANCHAR NIGAM LTD, PURI VS THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR	BASUDEV BARIK VS	// 0 //	
292	D-WP(C)/35245/2024	JYOTSHNARANI MAHARANA VS STATE OF ODISHA	SATYBRATA JENA VS	// 0 //	
293	D-WP(C)/35246/2024	LILI BARAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	
294	D-WP(C)/35248/2024	UMAKANTA PADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
295	D-WP(C)/35249/2024	MOHAMMAD SHIRAJ KHAN	NALINI KANTA DASH	//	

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		VS	VS	0	
296	D-WP(C)/35250/2024	STATE BANK OF INDIA, BBSR SHANTIRAM HEMBRAM	GYANESWAR SATPATHY	//	
		VS	VS	0	
297	D-WP(C)/35256/2024	STATE OF ODISHA MAHESWAR BASA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
298	D-WP(C)/35257/2024	STATE OF ORISSA DHRUBENDRA GOCHHAYAT	SATYAJIT SAMAL	//	
		VS	VS	0	
299	D-WP(C)/35259/2024	STATE OF ODISHA NALINI DIKHIT	SATYAJIT SAMAL	//	
		VS	VS	0	
300	D-WP(C)/35260/2024	STATE OF ODISHA SAROJ KUMAR DAS	AMITAV TRIPATHY	//	
		VS	VS	0	
301	D-WP(C)/35261/2024	STATE OF ODISHA KAPILENDRA MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
302	D-WP(C)/35262/2024	STATE OF ORISSA DILLIP KUMAR JENA	SATYAJIT SAMAL	//	
		VS	VS	0	
303	D-WP(C)/35263/2024	STATE OF ODISHA BANABIHARI SWAIN	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
304	D-WP(C)/35264/2024	ADITYA CAR AUTOMOBILES PVT. LTD., KHURDHA SURYAKANTA PARIDA	CHAKRADHAR SINGH	//	
		VS	VS	0	
305	D-WP(C)/35265/2024	ACCOUNTANT OFFICER , REGIONAL OFFICER , E.P.F.O, B.B.S.R SURESH CHANDRA ROUT	SATYAJIT SAMAL	//	
		VS	VS	0	
306	D-WP(C)/35266/2024	STATE OF ORISSA BIDYUT MANJARI PRADHAN	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	

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307	D-WP(C)/35267/2024	STATE OF ODISHA AMULYA KUMAR GOCHAYAT VS	SATYAJIT SAMAL VS	// // 0	
308	D-WP(C)/35268/2024	STATE OF ORISSA PUJA BHOL VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
309	D-WP(C)/35269/2024	STATE OF ODISHA RAJABATI SA VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
310	D-WP(C)/35271/2024	STATE OF ODISHA BHAGIRATHI SHA VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
311	D-WP(C)/35272/2024	STATE OF ODISHA LABANGALATA BEHERA VS	BAIJAYANTI MOHANTY VS	// // 0	
312	D-WP(C)/35273/2024	STATE OF ODISHA MADAN MOHAN BARIK VS	BIBEKANANDA MAHAPATRA VS	// // 0	
313	D-WP(C)/35275/2024	STATE OF ODISHA SANJEEV KUMAR BEHURA VS	JAGDISH BISWAL VS	// // 0	
314	D-WP(C)/35276/2024	COLLECTOR, SUNDARGARH KALYANI SAHOO VS	SEKH ZAKIR HUSSAIN VS	// // 0	
315	D-WP(C)/35277/2024	REGISTRAR , DEBTS RECOVERY TRIBUNAL , CUTTACK SANJUKTA RAUT VS	SUBHADUTTA ROURAY VS	// // 0	
316	D-WP(C)/35279/2024	STATE OF ODISHA BIJAYA KUMAR SUNDARAY VS	PRAVASH CHANDRA JENA VS	// // 0	
317	D-WP(C)/35280/2024	STATE OF ODISHA MAIJARA KHAN VS CHIEF EXECUTIVE OFFICER CUM MD, AXIS BANK, CORPORATE OFFICE, MUMBAI	PRAVASH CHANDRA JENA VS	// // 0 //	

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318	D-WP(C)/35283/2024	MARUTI CONSTRUCTION COMPANY, GUJARAT VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	
319	D-WP(C)/35284/2024	KARTICK CHANDRA PRADHAN VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //	
320	D-WP(C)/35285/2024	SHIBANI KAR VS THE MEMBER BOARD OF REVENUE ODISHA	SUKUMAR PANDA VS	// 0 //	
321	D-WP(C)/35286/2024	SUDHAKAR DASH VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
322	D-WP(C)/35287/2024	SANGARAM BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //	
323	D-WP(C)/35288/2024	SUDHAKAR DASH VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
324	D-WP(C)/35289/2024	PURNA CHANDRA MOHAPATRA VS MANAGING DIRECTOR OF WESCO, BURLA	TRILOCHAN PANIGRAHI VS	// 0 //	
325	D-WP(C)/35290/2024	VYAJANTO KUAMR RAY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
326	D-WP(C)/35291/2024	JHARU KUMBHAR VS UNION OF INDIA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
327	D-WP(C)/35292/2024	BAIDAYANATH SAHU VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
328	D-WP(C)/35294/2024	PRAVISINI SAHOO VS UNION OF INDIA	SURYA MOHAPATRA VS	// 0 //	
329	D-WP(C)/35295/2024	PRAKASH CHANDRA ROUSTRAY	KABIRAJ PRADHAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WPCRL/24513/2024	SONALI JENA	PRASANTA KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WPCRL/24549/2024	NIRANJAN GOUDA	BISWAJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WPCRL/24580/2024	SUDIPTA KUMAR SAHOO @ GULU	RAKESH KUMAR ROURTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/24430/2024	BISWARANJAN BARIK	ASIT KUMAR OTTA	BANGRIPOSI /171 /2024	AOR20230000623C202400029
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/24431/2024	MITHUN BHOI	SWARUP RANJAN SINGHSAMANT	CHANDANPUR /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/24434/2024	KRUPASINDHU GAHAN	MANAS KUMAR CHAND	TALCHER TOWN /642 /2024	AOR20220001618C202400229
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/24435/2024	BISWARANJAN KARA SHARMA	ASIT KUMAR OTTA	KHUNTA /220 /2024	AOR20230000623C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/24436/2024	SONU NAYAK	SONALI ROUT	BADAGODA P.S. /481 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/24437/2024	SUKANTIMALA BISOE @ BISSOYI	MANASH CHAND	LARAMBA /127 /2021	AOR20220001618C202400228
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/24454/2024	PRAFULLA KUMAR DORA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/24455/2024	MAHENDRA KUMAR ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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341	D-ABLAPL/24456/2024	STATE OF ODISHA SANTOSH MAJHI VS	BYOMAKESH TRIPATHY VS	// /0 ()	
342	D-ABLAPL/24458/2024	STATE OF ODISHA SAKULA DAS @ ASHUTOSH DAS VS	ARIJEET MISHRA VS	// JEYPORE TOWN /132 /2024 ()	
343	D-ABLAPL/24465/2024	STATE OF ODISHA PRAKASH MUKHI VS	SURESH KUMAR JENA VS	// GHATAGAON /134 /2024 ()	
344	D-ABLAPL/24466/2024	STATE OF ODISHA SWARNA PANI @ SWARNALATA PANI VS	REENA NAYAK VS	// JAJPUR TOWN /326 /2024 ()	
345	D-ABLAPL/24467/2024	STATE OF ODISHA DHANAJAYA PRADAHAN VS	SUDEEP KUMAR SARANGI VS	// NANDANKANAN /9 /2021 ()	
346	D-ABLAPL/24468/2024	STATE OF ODISHA RASHMI RANJAN PANDA VS	SAMVIT MOHANTY VS	// /0 ()	
347	D-ABLAPL/24470/2024	STATE OF ODISHA PRAJNA PUTRA BEDA PRAKASH PANDA @ KANHA PANDA VS	JYOTIRMAYA SAHOO VS	// MAHILA (BERHAMPUR) /132 /2024 ()	
348	D-ABLAPL/24471/2024	STATE OF ODISHA SIBARAM SUANSIA VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /179 /2024 ()	
349	D-ABLAPL/24472/2024	STATE OF ODISHA SHUBHAM PRADHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /178 /2024 ()	
350	D-ABLAPL/24473/2024	STATE OF ODISHA UMESHA BADAJENA VS	BISWAJIT NAYAK VS	// KANAS /198 /2024 ()	
351	D-ABLAPL/24474/2024	STATE OF ODISHA USMAN KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// /0 () //	

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352	D-ABLAPL/24476/2024	MANAS NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 () //	
353	D-ABLAPL/24479/2024	MAMATA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /276 /2024 () //	
354	D-ABLAPL/24480/2024	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	APARESH BHOI VS	JHUMPURA /148 /2024 () //	
355	D-ABLAPL/24481/2024	INDRAMANI PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /334 /2024 () //	
356	D-ABLAPL/24482/2024	GOBINDA SETHY @ GOBIND SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /292 /2022 () //	
357	D-ABLAPL/24492/2024	ROSHAN PATNAIK VS STATE OF ODISHA	R. N. MISHRA VS	MAHILA P.S.(BBSR) /85 /2024 () //	
358	D-ABLAPL/24493/2024	KRUSHNA CHANDRA ROUSTRAY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /306 /2024 () //	
359	D-ABLAPL/24494/2024	PINKU @ PINTU NAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MAHILA (BERHAMPUR) /106 /2024 () //	
360	D-ABLAPL/24495/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /375 /2024 () //	
361	D-ABLAPL/24496/2024	AMLAN @ AMLAN KIRTIRAJ NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CHANDRASEKHARPUR /76 /2024 () //	
362	D-ABLAPL/24498/2024	SUNAND DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /353 /2024 () //	
363	D-ABLAPL/24502/2024	DEBASISH NAIK	ASUTOSH TRIPATHY	BANARAPAL /1 /2023	AOR20220001648C202400045

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/24504/2024	KANHEI SAHU	BHARAT BHUSAN ROUTRAY	MELCHHAMUNDA /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/24506/2024	BRUNDABAN SAHU	BHARAT BHUSAN ROUTRAY	BIJEPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/24515/2024	JOGENDRA MEHER @ JOGINDRA MEHER	SURYAKANTA DWIBEDI	BANGOMUNDA /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/24519/2024	JAGABANDHU MALIK @ JAGABANDHU MALLICK	LAXMINARAYAN PATEL	ERASAMA /345 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/24520/2024	LUNA @PRASANNA KUMAR TANDI @TUNA	SURYAKANTA DAS MOHAPATRA	PADMAPUR /65 /2022	AOR20220004152C202400039
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/24521/2024	LUNA TANDI @PRASANNA KUMAR TANDI	SURYAKANTA DAS MOHAPATRA	KESINGA /240 /2021	AOR20220004152C202400040
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/24527/2024	BASANTA KUMAR PATASAHANI	AKSHAYA KUMAR SUBUDHI	DELANGA /158 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/24528/2024	SAMIR MAHARANA	BINAYA BHUSAN ROUTRAY	AIR FIELD P.S. /203 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/24531/2024	UCHHAB MALIK	ASHOK DAS	MOHANA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/24533/2024	RABINDRA MOHARANA	CHITTARANJAN SWAIN	NUAGAON /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/24535/2024	GANESH PATRA	PRABHU PRASANNA BEHERA	KHAPRAKHOL /277 /2023	
		VS	VS	()	

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375	D-ABLAPL/24536/2024	STATE OF ODISHA DASARATH SORENG VS	SAMARENDRA BAHADUR VS	// DHARUADIHI /163 /2022 ()	
376	D-ABLAPL/24538/2024	STATE OF ODISHA AMULYA DALEI @ AMUL VS	SATYABRATA DASH VS	// BALICHANDRAPUR /409 /2024 ()	
377	D-ABLAPL/24544/2024	STATE OF ODISHA GANESH BEHERA @ SAMBIT KUMAR BEHERA VS	RABI NARAYAN MOHANTY VS	// BALANGA /214 /2024 ()	
378	D-ABLAPL/24545/2024	STATE OF ODISHA SURYAKANTA BALABANTARAY VS	RABI NARAYAN MOHANTY VS	// DELANGA /101 /2017 ()	
379	D-ABLAPL/24547/2024	STATE OF ODISHA DHRUBA CHARAN DUTTA VS	JAYASANKAR MISHRA VS	// BALASORE VIGILANCE /65 /2015 ()	
380	D-ABLAPL/24550/2024	STATE OF ODISHA BISHNU PRIYA NAHAK VS	JUGALA KISHORE PANDA VS	// DELANGA /3 /2017 ()	
381	D-ABLAPL/24551/2024	STATE OF ODISHA SILU @ PADMA LOCHAN GOCHAYAT VS	RASHMI RANJAN MISHRA VS	// NAYAGARH /254 /2024 ()	
382	D-ABLAPL/24552/2024	STATE OF ODISHA CHINMAYA GIRI VS	JUGALA KISHORE PANDA VS	// BOUDH /15 /2022 ()	
383	D-ABLAPL/24553/2024	STATE OF ODISHA BIPIN DIGAL VS	GAGAN BIHARI SINGH VS	// TIKABALI /143 /2023 ()	
384	D-ABLAPL/24555/2024	STATE OF ODISHA MANMATH MOHAPATRA @ MANMATH MAHAPATRA @ MANMATH MAHAPATRA @ MANMATH MAHAPATRA VS	JUGALA KISHORE PANDA VS	// KAMAKHYANAGAR /400 /2024 ()	
385	D-ABLAPL/24558/2024	STATE OF ODISHA SANJAY PARIDA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /177 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/24573/2024	AKSHAYA KUMAR JENA VS STATE OF ODISHA	JANMEJAYA RAY VS	NAYAPALLI P.S. /110 /2024 () //	
387	D-ABLAPL/24574/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	SABARANG /91 /2024 () //	
388	D-ABLAPL/24576/2024	GOBINDA CHANDRA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //	
389	D-ABLAPL/24577/2024	DAMAYANTI SAHOO VS STATE OF ODISHA	DEBARANJAN MOHAPATRA VS	LAXMISAGAR P.S. /485 /2023 () //	
390	D-ABLAPL/24581/2024	ANIL PATI @ BANI PATI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //	
391	D-ABLAPL/24582/2024	PINTU BHOI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /381 /2024 () //	AOD20240000645C202400009
392	D-ABLAPL/24587/2024	BHAGABAN BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /574 /2023 () //	
393	D-ABLAPL/24590/2024	NARAHARI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /193 /2024 () //	
394	D-ABLAPL/24591/2024	BADEN HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
395	D-ABLAPL/24597/2024	TUTU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKOTE /59 /2024 () //	
396	D-ABLAPL/24598/2024	OLA @ SURYAMANI SAHU @ SURJYAMANI SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /400 /2024 () //	
397	D-ABLAPL/24603/2024	JAGANNATH PATRA @ S.JAGANNATH	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /297 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/08/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/24608/2024	BHAGI RANSINGH @ BHAGIRATHI RANASINGH	SAMBIT RATH	NACHUNI /247 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :13/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/30668/2024 CRP/ /	TRILOCHAN NAIK MP	SAIBRATA RATH	60/2024
2	D-TRPCRL/24486/2024 TRPCRL/ /	UTTAM SAHU @ UTTAM KUMAR SAHU MP	SUSHANTA KUMAR JOSHI	63/2024
3	D-STREV/9/2022 STREV/9/2022	M/S. AMAN ENTERPRISES MP	SMITA RANJAN PATNAIK	87/2024
4	D-OTAPL/35233/2024 OTAPL/ /	COMMISSIONER OF CENTRAL GST AND MP	KUSUMAR KANTI SATAPATHY, SR.S.C	96/2024
5	D-OTAPL/35233/2024 OTAPL/ /	COMMISSIONER OF CENTRAL GST AND MP	KUSUMAR KANTI SATAPATHY, SR.S.C	97/2024
6	D-JCRLA/62/2023 JCRLA/62/2023	BANASOBHA @ BANBULA GAINTA MP	MS. SUNANDA BISWAL	148/2024
7	D-JCRLA/168/2023 JCRLA/168/2023	BALABHADRA MUNDA MP	RASHMI REKHA PRADHAN	149/2024
8	D-JCRLA/168/2023 JCRLA/168/2023	BALABHADRA MUNDA MP	RASHMI REKHA PRADHAN	150/2024
9	D-CRLMP/24559/2024 CRLMP/ /	SANGRAM KESHARI PALTASINGH MP	KABIRAJ PRADHAN	182/2024
10	D-TRP(C)/35166/2024 TRP(C)/ /	ROJALIN BEHRA MP	DURGA PRASAD JENA	243/2024
11	D-RVWPET/33413/2024 RVWPET/174/2024	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR MP	KAMAL BEHARI PANDA	278/2024
12	D-RVWPET/35148/2024 RVWPET/ /	STATE OF ODISHA MP	BIPLABA MOHANTY, A.G.A.	279/2024
13	D-RVWPET/35147/2024 RVWPET/ /	SURENDRA KUMAR SAHOO MP	DWARIKA PRASAD MOHANTY	280/2024
14	D-RVWPET/31384/2024 RVWPET/159/2024	PUNJAB NATIONAL BANK, BBSR MP	RAMACHANDRA PANIGRAHY, GOPABANDHU DASH	281/2024
15	D-CMABL/11331/2024 CMABL/62/2024	SATYABADI@BABAJI CHANDRA PAL MP	M/S.PRABODH KUMAR PATNAIK, S.N.SENAPATI,A.K.DWIVEDY,S.MU	327/2024
16	D-CMABL/11331/2024 CMABL/62/2024	SATYABADI@BABAJI CHANDRA PAL MP	M/S.PRABODH KUMAR PATNAIK, S.N.SENAPATI,A.K.DWIVEDY,S.MU	328/2024
17	D-CMABL/11331/2024 CMABL/62/2024	SATYABADI@BABAJI CHANDRA PAL MP	M/S.PRABODH KUMAR PATNAIK, S.N.SENAPATI,A.K.DWIVEDY,S.MU	329/2024
18	D-RPFAM/35153/2024 RPFAM/ /	PRIYADARSHINI PATTANAYAK MP	PRATAP CHANDRA MISHRA	355/2024
19	D-MATA/35234/2024 MATA/ /	RAGHURAM SAHU MP	PRASANTA KUMAR NANDA	358/2024
20	D-MATA/35293/2024 MATA/ /	BINOD PATRA MP	BRUNDABAN ROUT	359/2024
21	D-MATA/35293/2024 MATA/ /	BINOD PATRA MP	BRUNDABAN ROUT	360/2024
22	D-CONTC/35127/2024 CONTC/ /	LUCKY PRUSTY MP	TRILOCHAN NANDA	399/2024
23	D-CONTC/35189/2024 CONTC/ /	CHAKRADHAR BARIK MP	ADV.	400/2024
24	D-CONTC/35192/2024 CONTC/ /	NRUSINGHA CHARAN KHILAR MP	ADV.	401/2024
25	D-FAO/25806/2024 FAO/292/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	SUBINATH ROY	682/2024
26	D-FAO/25227/2024	MANAGER LEGAL, THE ORIENTAL INSURANCE CO.LTD.	SUNIL CHANDRA ROY	

	FAO/305/2024	MP		683/2024
27	D-FAO/31335/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		684/2024
28	D-FAO/31335/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		685/2024
29	D-FAO/31328/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		686/2024
30	D-FAO/31325/2024	SHRIRAM GENERAL INSURANCE CO. LTD	ANUPAM DASH	
	FAO/ /	MP		687/2024
31	D-FAO/33105/2024	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		688/2024
32	D-FAO/31794/2024	SHRIRAM GENERAL INSURANCE CO.LTD.	Anupam Dash	
	FAO/ /	MP		689/2024
33	D-FAO/31325/2024	SHRIRAM GENERAL INSURANCE CO. LTD	ANUPAM DASH	
	FAO/ /	MP		690/2024
34	D-FAO/33105/2024	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		691/2024
35	D-FAO/31328/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	FAO/ /	MP		692/2024
36	D-CRLREV/24453/2024	EEE,BARGARH WEST ELECTRICAL DIVISION	PRASANNODIKBARICRANHPATHY	
	CRLREV/ /	MP		695/2024
37	D-CRLREV/24444/2024	KALIA @ GOUTAM SAHU @ GOUTAM KUMAR	SANKU MAR SANKU MAR CHAND	
	CRLREV/ /	MP		696/2024
38	D-SA/390/2001	BIBEKANANDA PATNAIK	M/S.S.P.MISHRA	
	SA/390/2001	MP		765/2024
39	D-RSA/35087/2024	DULAL MOHANTA	KALPATARU MISHRA	
	RSA/ /	MP		933/2024
40	D-RSA/35087/2024	DULAL MOHANTA	KALPATARU MISHRA	
	RSA/ /	MP		934/2024
41	D-RSA/214/2022	DHUNA PARIDA	AJIT CHANDRA MOHAPATRA	
	RSA/214/2022	MP		935/2024
42	D-RSA/35123/2024	KESABA MEHER	TRILOCHAN NANDA	
	RSA/ /	MP		936/2024
43	D-RSA/31512/2024	SATYENDRA SINGH@SATYENDRA KUMAR	RISINGH KUMAR NANDA	
	RSA/259/2024	MP		937/2024
44	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S.N.P.PARIJA	
	RSA/193/2007	MP		938/2024
45	D-RSA/32721/2024	ASHOK SAHU @ASHOK KUMAR SAHU	DEBENDRA KUMAR SAHOO (1)	
	RSA/ /	MP		939/2024
46	D-RSA/109/2023	PRAKASH CHANDRA PANDA	DEEPALI MAHAPATRA	
	RSA/109/2023	MP		940/2024
47	D-RSA/371/2016	S.KASINATH PRUSTY	M/S.S.S.RAO, JEMIMA SARKAR	
	RSA/371/2016	MP		941/2024
48	D-RSA/371/2016	S.KASINATH PRUSTY	M/S.S.S.RAO	
	RSA/371/2016	MP		942/2024
49	D-RSA/371/2016	S.KASINATH PRUSTY	M/S.S.S.RAO	
	RSA/371/2016	MP		943/2024
50	D-RSA/208/2013	RASANANDA DEHURY	M/S.BHAKTAHARI MOHANTY	
	RSA/208/2013	MP		944/2024
51	D-CMP/35094/2024	RABI NARAYAN SAHOO	TEJ KUMAR	
	CMP/ /	MP		954/2024
52	D-CMP/33198/2024	K. NARASINGH RAO	SURAJ MOHANTY	
	CMP/842/2024	MP		955/2024
53	D-CMP/35157/2024	O.S.F.C, CUTTACK	ABINASH ROURAY	
	CMP/ /	MP		956/2024
54	D-CMP/35254/2024	KAMALAKANTA BEHERA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		957/2024
55	D-CMP/35254/2024	KAMALAKANTA BEHERA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		958/2024
56	D-CMP/35274/2024	SAMBHU PRASAD BEHERA	SUBHENDU KAR	
	CMP/ /	MP		959/2024
57	D-CMP/35278/2024	KANHU CHARAN BADAPANDA	SUVENDU KAR	
	CMP/ /	MP		960/2024

58	D-CMP/35281/2024 CMP/ /	GITANJALI SAHOO @ MOHANTY MP	BIBEKANANDA BHUYAN	961/2024
59	D-BLAPL/21129/2024 BLAPL/7216/2024	JAYANTA @ JATIN TRIPATHY MP		1022/2024
60	D-BLAPL/19903/2024 BLAPL/6796/2024	KALIM KHAN @ JAGU @ SUKUTA @ PUSHPATI MP	PRATIK DASH	1023/2024
61	D-BLAPL/7491/2024 BLAPL/2299/2024	GANESWAR DAS MP	RAMESH CHANDRA MAHARANA	1024/2024
62	D-BLAPL/15911/2024 BLAPL/5452/2024	GYANARANJAN SETHY MP	MOHENDRA KUMAR MOHAPATRO	1025/2024
63	D-BLAPL/23969/2024 BLAPL/8201/2024	AKSHYAMITA KARTIK MP	MOHENDRA KUMAR MOHAPATRO	1026/2024
64	D-BLAPL/19886/2024 BLAPL/7004/2024	BISHNU NAG MP		1027/2024
65	D-BLAPL/20897/2024 BLAPL/7165/2024	DHOBU PANGI MP	SUSHANTA KUMAR JOSHI	1028/2024
66	D-BLAPL/24449/2024 BLAPL/ /	SANTOSH PANDA MP	ANANTA CHARAN BISOI	1029/2024
67	D-BLAPL/16190/2024 BLAPL/5667/2024	SAROJ MOHANTY MP	KASHINATH PATTANAIK	1030/2024
68	D-BLAPL/18218/2024 BLAPL/6266/2024	SACHIN PRADHAN MP	SUJATA JENA	1031/2024
69	D-BLAPL/15716/2024 BLAPL/5424/2024	BABRU BAHAN PATRA@PAGAN MP	SRINIBAS KHANDAI	1032/2024
70	D-BLAPL/18382/2024 BLAPL/6321/2024	PAPU DAS@RAJA MP	DEBA KUMAR RATH	1033/2024
71	D-BLAPL/11105/2023 BLAPL/11105/2023	NAKULA DEBARPALLI MP	SURJYA NARAYAN SAHU	1034/2024
72	D-ABLAPL/21598/2024 ABLAPL/7699/2024	JAGANNATHA NAYAK @ JAGU MP		1574/2024
73	D-ABLAPL/6123/2023 ABLAPL/6123/2023	JAYANTI MAHARANA MP	PRABHAT KUMAR PARIDA	1575/2024
74	D-ABLAPL/15325/2022 ABLAPL/15325/2022	NARAYAN MUDLI MP		1576/2024
75	D-ABLAPL/16709/2022 ABLAPL/16709/2022	KESAB JANI MP		1577/2024
76	D-ABLAPL/8057/2024 ABLAPL/3179/2024	SALIM KHAN @ CHAGALA MP		1578/2024
77	D-ABLAPL/19951/2024 ABLAPL/7192/2024	PRABHABATI RATH MP		1579/2024
78	D-ABLAPL/4387/2023 ABLAPL/4387/2023	AKASH MAHARANA MP	RAKESH KUMAR SARANGI	1580/2024
79	D-ABLAPL/17683/2024 ABLAPL/6889/2024	ASOK @ ASHOK KUMAR SHAU MP		1581/2024
80	D-ABLAPL/19490/2024 ABLAPL/7679/2024	SISIR SENAPATI MP		1582/2024
81	D-ABLAPL/18478/2024 ABLAPL/6520/2024	GOPAL CHANDRA @ GOPAL JENA MP		1583/2024
82	D-ABLAPL/20930/2024 ABLAPL/7469/2024	DEBASISH PANDA MP		1584/2024
83	D-ABLAPL/21268/2024 ABLAPL/7862/2024	MANOJ MAHAKUD MP		1585/2024
84	D-ABLAPL/20434/2024 ABLAPL/7407/2024	BILARAI BIRUA @ BINDE MP		1586/2024
85	D-ABLAPL/17418/2024 ABLAPL/6100/2024	HARESH PARIDA MP		1587/2024
86	D-MACA/28127/2024 MACA/ /	TULASI DEI MP	DEBASISH PATNAIK	1847/2024
87	D-MACA/34785/2024 MACA/ /	R.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA MP	SANTAKUMAR MAHALI	1848/2024
88	D-MACA/35186/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., Bhubaneswar MP	ORINDIAKUMAR TRIPATHY	1849/2024
89	D-MACA/34124/2024	THE ORIENTAL INSURANCE CO.LTD, BALASORE	ANORINDIBALA PATI	

	MACA/ /	MP		1850/2024
90	D-MACA/18562/2024 MACA/359/2024	D.M.(T.P.HUB), ORIENTAL INSURANCE COSOND, STAMBOULPUR MP		1851/2024
91	D-MACA/4/2023 MACA/4/2023	RELIANCE G.I.CO. LTD. MP	SUBRAT SATPATHY	1852/2024
92	D-MACA/35236/2024 MACA/ /	THE DIVISIONAL MANAGER, UNITED INDRANISSIRANCEINDIALSAHOO MP		1853/2024
93	D-MACA/35242/2024 MACA/ /	KANHU DAS MP	BISWAJIT MOHANTY	1854/2024
94	D-CRLA/24485/2024 CRLA/ /	RAJU PANNA MP	PUSPAMITRA MOHAPATRA	2031/2024
95	D-CRLA/24439/2024 CRLA/ /	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY MP	PRUSTY KUMAR RAY	2032/2024
96	D-CRLA/24485/2024 CRLA/ /	RAJU PANNA MP	PUSPAMITRA MOHAPATRA	2033/2024
97	D-CRLA/24439/2024 CRLA/ /	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY MP	PRUSTY KUMAR RAY	2034/2024
98	D-CRLA/24439/2024 CRLA/ /	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY MP	PRUSTY KUMAR RAY	2035/2024
99	D-CRLA/24487/2024 CRLA/ /	TIKADHAR GOUDA MP	BISWAJIT RANJAN TRIPATHY	2036/2024
100	D-CRLA/24092/2024 CRLA/ /	UMAKANTA ROUT MP	BISWARANJAN DALAI	2037/2024
101	D-CRLA/24092/2024 CRLA/ /	UMAKANTA ROUT MP	BISWARANJAN DALAI	2038/2024
102	D-CRLA/24092/2024 CRLA/ /	UMAKANTA ROUT MP	BISWARANJAN DALAI	2039/2024
103	D-CRLA/22266/2024 CRLA/ /	ABHIMANYU MANDAL MP	SRIDHAR RATH	2040/2024
104	D-CRLA/24510/2024 CRLA/ /	CHITTARANJAN SINGH MP	SATYAJIT MOHAPATRA	2041/2024
105	D-CRLA/24510/2024 CRLA/ /	CHITTARANJAN SINGH MP	SATYAJIT MOHAPATRA	2042/2024
106	D-CRLA/24514/2024 CRLA/ /	SABIR MP	BISWA RANJAN DAS	2043/2024
107	D-CRLA/24514/2024 CRLA/ /	SABIR MP	BISWA RANJAN DAS	2044/2024
108	D-CRLA/24514/2024 CRLA/ /	SABIR MP	BISWA RANJAN DAS	2045/2024
109	D-CRLA/24532/2024 CRLA/ /	SAMBHUNATH MAHALIK MP	RAMANIKANTA PATTANAIAK	2046/2024
110	D-CRLA/24532/2024 CRLA/ /	SAMBHUNATH MAHALIK MP	RAMANIKANTA PATTANAIAK	2047/2024
111	D-CRLA/24534/2024 CRLA/ /	JAGANNATH PANDA MP	ARUPANANDA GOSWAMY	2048/2024
112	D-CRLA/24534/2024 CRLA/ /	JAGANNATH PANDA MP	ARUPANANDA GOSWAMY	2049/2024
113	D-CRLA/24537/2024 CRLA/ /	LAMBODARA BEHERA MP	PRABHU PRASANNA BEHERA	2050/2024
114	D-CRLA/644/2015 CRLA/644/2015	LOCHAN PENTHEI MP	M/S.CHITTA RANJAN SAHU	2051/2024
115	D-CRLA/609/2017 CRLA/609/2017	ASHUTOSH SAHOO MP	M/S.GOPAL KRUSHNA MOHANTY	2052/2024
116	D-CRLMC/23779/2024 CRLMC/3045/2024	DOLAMANI SAHU MP	SRINIVAS MOHANTY	2158/2024
117	D-CRLMC/23788/2024 CRLMC/3021/2024	BISHNU CHARAN SAHOO MP	BISWARANJAN DALAI	2159/2024
118	D-CRLMC/24491/2024 CRLMC/ /	SASHIKANTA BEHERA MP	ASIT KUMAR JENA	2160/2024
119	D-CRLMC/24445/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	MANAS KUMAR CHAND	2161/2024
120	D-CRLMC/24508/2024 CRLMC/ /	BASUDEV BEHERA MP	MANORANJAN KHATUA	2162/2024

121	D-CRLMC/24446/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	MANAS KUMAR CHAND	2163/2024
122	D-CRLMC/24447/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	MANAS KUMAR CHAND	2164/2024
123	D-CRLMC/24517/2024 CRLMC/ /	CHITTARANJAN SENAPATI MP	SURYAKANTA DWIBEDI	2165/2024
124	D-CRLMC/24530/2024 CRLMC/ /	JYOTIRANJAN PRADHAN MP	AKSHAYA KUMAR SAHOO	2166/2024
125	D-CRLMC/24575/2024 CRLMC/ /	HARI SHANKAR PATTANAİK MP	DHIRENDRA KUMAR MOHAPATRA	2167/2024
126	D-CRLMC/24578/2024 CRLMC/ /	BIKRAM NAYAK @ KALIA MP	PURNA CHANDRA MOHARANA	2168/2024
127	D-CRLMC/24570/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	MANAS KUMAR CHAND	2169/2024
128	D-CRLMC/24572/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	MANAS KUMAR CHAND	2170/2024
129	D-CRLMC/24586/2024 CRLMC/ /	ANJU DEVI GUPTA MP	LAXMINARAYAN PATEL	2171/2024
130	D-CRLMC/24594/2024 CRLMC/ /	KHETRABASI MALLİK @ RINKU MP	RAKESH KUMAR ROUSTRAY	2172/2024
131	D-CRLMC/24594/2024 CRLMC/ /	KHETRABASI MALLİK @ RINKU MP	RAKESH KUMAR ROUSTRAY	2173/2024
132	D-CRLMC/24596/2024 CRLMC/ /	RANJIT NAYAK MP	RAKESH KUMAR ROUSTRAY	2174/2024
133	D-CRLMC/24596/2024 CRLMC/ /	RANJIT NAYAK MP	RAKESH KUMAR ROUSTRAY	2175/2024
134	D-CRLMC/24602/2024 CRLMC/ /	SAILABALA SAHOO MP	RAKESH KUMAR ROUSTRAY	2176/2024
135	D-CRLMC/24605/2024 CRLMC/ /	NEELAM CHATURVEDI MP	BISHNU PRASAD PRADHAN	2177/2024
136	D-CRLMC/19276/2024 CRLMC/2466/2024	JAYA MAJHI MP	NARENDRA PRASAD RATH	2178/2024
137	D-WA/35102/2024 WA/ /	GOVERNING BODY OF PANCHAYAT SAMITIS HOKHERNIBAROPADARA SCHOOL, BOLANGIR MP		6099/2024
138	D-WA/35102/2024 WA/ /	GOVERNING BODY OF PANCHAYAT SAMITIS HOKHERNIBAROPADARA SCHOOL, BOLANGIR MP		6100/2024
139	D-WA/35177/2024 WA/ /	JAWAHARLAL MOHANTA MP	PRAJIT KUMAR PRADHAN	6101/2024
140	D-WP(C)/35085/2024 WP(C)/19797/2024	NIKUNJA BIHARI DAS MP	GYANA RANJAN SETHI	10731/2024
141	D-WP(C)/35086/2024 WP(C)/19795/2024	GURUPRASAD LENKA MP	GYANA RANJAN SETHI	10732/2024
142	D-WP(C)/35096/2024 WP(C)/ /	RATNAKAR MOHANTY MP	HRUDANANDA MOHAPATRA	10733/2024
143	D-WP(C)/35097/2024 WP(C)/ /	GOURANGA MOHANTY MP	HRUDANANDA MOHAPATRA	10734/2024
144	D-WP(C)/35100/2024 WP(C)/ /	HIMANSU BEHERA MP	JIBAN RANJAN DASH	10735/2024
145	D-WP(C)/35019/2024 WP(C)/ /	PURNA CHANDRA NPATRA MP	BICHITRA NARAYANA SATAPATHY	10736/2024
146	D-WP(C)/35104/2024 WP(C)/19801/2024	DR. SAWNA SANKAR MURMU MP	SAPAN KUMAR PAL	10737/2024
147	D-WP(C)/37896/2023 WP(C)/37896/2023	NAMITA SAHU MP	SAROJ KUMAR DASH	10738/2024
148	D-WP(C)/15326/2023 WP(C)/15326/2023	LOKANATH NAIK MP	ULLASH CHANDRA MOHANTY	10739/2024
149	D-WP(C)/37200/2023 WP(C)/37200/2023	PRATIK SRICHANDAN MP	MANASH RANJAN MOHANTY	10740/2024
150	D-WP(C)/35121/2024 WP(C)/ /	SATISH KUMAR BISHWAL@ SATISH KUMAR BISHWAL MP	PRASAD MOHANTY	10741/2024
151	D-WP(C)/35059/2024 WP(C)/ /	ALEKHA MEHER MP	DEBASHISHA HOTA	10742/2024
152	D-WP(C)/35122/2024	BHARATI PATRA	KISHORE KUMAR MISHRA	

	WP(C)/ /	MP		10743/2024
153	D-WP(C)/35124/2024 WP(C)/ /	SARASWATI HEMBRAM MP	DIPTI RANJAN BHOKTA	10744/2024
154	D-WP(C)/29159/2024 WP(C)/17718/2024	NARENDRA KUMAR BISWAL MP	TRILOCHAN BARIK	10745/2024
155	D-WP(C)/35126/2024 WP(C)/ /	KAMALIKA MITRA MP	GOUTAM KUMAR ACHARYA	10746/2024
156	D-WP(C)/35136/2024 WP(C)/ /	KUNI @ KUNILATA JENA MP	SUMITRA MOHANTY	10747/2024
157	D-WP(C)/35137/2024 WP(C)/19788/2024	SHRADHANJALI BARIK MP	PREETAM MISHRA	10748/2024
158	D-WP(C)/35139/2024 WP(C)/ /	JYOTIRMAYEE SAHU MP	SUMITRA MOHANTY	10749/2024
159	D-WP(C)/20031/2023 WP(C)/20031/2023	M/S ARSS INFRASTRUCTURE PROJECTS LTD., BBSR MP		10750/2024
160	D-WP(C)/35143/2024 WP(C)/ /	SIMITA SAHU MP	SUMITRA MOHANTY	10751/2024
161	D-WP(C)/35144/2024 WP(C)/ /	SISIR SABAR MP	MOHENDRA KUMAR MOHAPATRO	10752/2024
162	D-WP(C)/35150/2024 WP(C)/ /	SARAT CHANDRA DAS MP	SUMITRA MOHANTY	10753/2024
163	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	10754/2024
164	D-WP(C)/27617/2024 WP(C)/15597/2024	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR MP	MOHIT KUMAR PRASAD BEHERA	10755/2024
165	D-WP(C)/24492/2019 WP(C)/24492/2019	GOKULA PRASAD ROUT MP		10756/2024
166	D-WP(C)/30836/2024 WP(C)/17743/2024	VEDANTA LIMITED MP	MR.PRASANNA KU.PARHI, MR.R.CHIMANKA, MR.S.MISHRA	10757/2024
167	D-WP(C)/35167/2024 WP(C)/ /	GOPAL CHANDAN MP	DEEPALI MAHAPATRA	10758/2024
168	D-WP(C)/35168/2024 WP(C)/ /	DEBASIS KUMAR NAYAK MP	DEEPALI MAHAPATRA	10759/2024
169	D-WP(C)/35173/2024 WP(C)/ /	SAIDAB ALAM KHAN MP	KUNAL KUMAR SWAIN	10760/2024
170	D-WP(C)/35180/2024 WP(C)/ /	AMARESH KUMAR MAHAPATRA MP	SATYA NARAYAN MISHRA 4	10761/2024
171	D-WP(C)/14088/2024 WP(C)/8704/2024	BHUBANESWAR NAYAK MP	SUBRATA KUMAR MOHANTY	10762/2024
172	D-WP(C)/35182/2024 WP(C)/ /	MANOJ KUMAR PANDA MP	RABINDRA KUMAR SAHOO	10763/2024
173	D-WP(C)/35188/2024 WP(C)/ /	BRUNDABAN DASH MP	SOUMYA RANJAN MOHANTY	10764/2024
174	D-WP(C)/35187/2024 WP(C)/ /	AMAR PRASAD MOHANTY MP	SOUMYA RANJAN MOHANTY	10765/2024
175	D-WP(C)/1506/2022 WP(C)/1506/2022	DR. IPSITA MISHRA MP	AUROVINDA MOHANTY	10766/2024
176	D-WP(C)/35190/2024 WP(C)/ /	MRUGARAJ PANDA MP	JANAKI KANTA MAHAPATRA	10767/2024
177	D-WP(C)/35194/2024 WP(C)/ /	MANOJ KUMAR PANDA MP	RABINDRA KUMAR SAHOO	10768/2024
178	D-WP(C)/34993/2021 WP(C)/34993/2021	M/S TRIVENI EARTHMOVERS PVT. LTD. MP	DURGA PRASAD NANDA	10769/2024
179	D-WP(C)/35129/2024 WP(C)/ /	LALITA MAHANANDIA MP	SHANTI PRAKASH MOHANTY	10770/2024
180	D-WP(C)/35195/2024 WP(C)/ /	PRADOSH KUMAR DAS MP	GOURI MOHAN RATH	10771/2024
181	D-WP(C)/33162/2020 WP(C)/33162/2020	DHIRENDRA KUMAR SAMAL MP	S.K.OJHA	10772/2024
182	D-WP(C)/35199/2024 WP(C)/ /	TARARANJAN PATNAIK MP	PRAVAT RANJAN SUTAR	10773/2024
183	D-WP(C)/35198/2024 WP(C)/ /	PRAVARANJAN PATNAIK MP	PRAVAT RANJAN SUTAR	10774/2024

184	D-WP(C)/35202/2024 WP(C)/ /	PRAVARANJAN PATNAIK MP	PRAVAT RANJAN SUTAR	10775/2024
185	D-WP(C)/35204/2024 WP(C)/ /	TARARANJAN PATNAIK MP	PRAVAT RANJAN SUTAR	10776/2024
186	D-WP(C)/32387/2024 WP(C)/18034/2024	BANTIRAJ SETH MP	SAGARIKA SAHOO	10777/2024
187	D-WP(C)/28489/2024 WP(C)/16265/2024	KUNA @ LAXMIDHARA BARIK MP	VIVEKANAND JENA	10778/2024
188	D-WP(C)/35222/2024 WP(C)/ /	SATRUGHNA ROUT MP	SHASHI BHUSAN JENA	10779/2024
189	D-WP(C)/35223/2024 WP(C)/ /	ARUPANANDA GOSWAMY MP	SUCHETA GUMANSINGH	10780/2024
190	D-WP(C)/35226/2024 WP(C)/ /	BISHNUPRIYA NAYAK MP	DAYANANDA MOHAPATRA	10781/2024
191	D-WP(C)/35228/2024 WP(C)/ /	RINKUN JATI MP	SUSANTA KUMAR MISHRA	10782/2024
192	D-WP(C)/35231/2024 WP(C)/ /	SUJATA MOHANTY MP	RABI NARAYAN MOHANTY	10783/2024
193	D-WP(C)/5825/2013 WP(C)/5825/2013	SAMBHUNATH PEDA MP	M/S.S.S.RAO	10784/2024
194	D-WP(C)/35240/2024 WP(C)/ /	MAHESH PRASAD MISHRA MP	ALOK KUMAR PANDA	10785/2024
195	D-WP(C)/35241/2024 WP(C)/ /	BANITA DAS MP	ANJAN KUMAR BISWAL	10786/2024
196	D-WP(C)/31042/2024 WP(C)/17692/2024	M/S.HI-TECH MULTIPLEX PVT.LTD, BBSR MP	DEBASHIS NANDA	10787/2024
197	D-WP(C)/35245/2024 WP(C)/ /	JYOTSHNARANI MAHARANA MP	SATYBRATA JENA	10788/2024
198	D-WP(C)/35248/2024 WP(C)/ /	UMAKANTA PADHAN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10789/2024
199	D-WP(C)/26880/2023 WP(C)/26880/2023	ASHOK KUMAR SWAIN MP	PRADEEP KUMAR MAHAPATRA	10790/2024
200	D-WP(C)/2798/2021 WP(C)/2798/2021	DR. SUJATA MISHRA MP		10791/2024
201	D-WP(C)/34252/2024 WP(C)/19383/2024	DR.LOKANATH GARHNAYAK MP	PRANAB KUMAR GHOSE	10792/2024
202	D-WP(C)/34245/2024 WP(C)/19384/2024	DR. ANGURBALA DHAL MP	PRANAB KUMAR GHOSE	10793/2024
203	D-WP(C)/35260/2024 WP(C)/ /	SAROJ KUMAR DAS MP	AMITAV TRIPATHY	10794/2024
204	D-WP(C)/1845/2024 WP(C)/1014/2024	RADHAMOHAN MISHRA MP		10795/2024
205	D-WP(C)/1845/2024 WP(C)/1014/2024	RADHAMOHAN MISHRA MP		10796/2024
206	D-WP(C)/519/2024 WP(C)/260/2024	JAGANNATH PARIDA MP		10797/2024
207	D-WP(C)/31848/2024 WP(C)/18030/2024	DEBENDRA MALLICK MP		10798/2024
208	D-WP(C)/27657/2024 WP(C)/16977/2024	CHINNI LAKSHMI MP		10799/2024
209	D-WP(C)/35276/2024 WP(C)/ /	KALYANI SAHOO MP	SEKH ZAKIR HUSSAIN	10800/2024
210	D-WP(C)/35283/2024 WP(C)/ /	MARUTI CONSTRUCTION COMPANY, GUJARAT MP	ANISHEK DASH	10801/2024
211	D-WP(C)/35290/2024 WP(C)/ /	VYAJANTO KUAMR RAY MP	BIBEKANANDA BHUYAN	10802/2024
212	D-WP(C)/35291/2024 WP(C)/ /	JHARU KUMBHAR MP	BIBHUTI BHUSAN MISHRA	10803/2024